

the security forces in the Kashmir valley during the past three months?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b) As per information available, Pakistan has continued to induct sophisticated weapons and equipments into the State of Jammu & Kashmir to sustain the 'proxy war' launched by it in the State. Apart from A.K. Series rifles, guns, disposable rocket launchers, the weapons include S.V.D. Dragunov sniper rifles with telescopic sights, remote control devices PK machine gun, mortars and explosives like RDX.

The recoveries of arms and ammunition by the security forces in Kashmir valley from November 1993 to January, 1994 include:

rocket launchers	—23
machine guns	—29
mortars	—3
kalashnikov rifles	—623
pistols	—258
guns	—18
grenades	—724
Bombs	—130
mines	—221
rockets	—75
W/T sets	—53

Ex-parte Decrees against State Government of Jammu and Kashmir

2400. SHRI JAGMOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) in how many cases ex-parte decrees have been passed in the Kashmir Valley against the State Government/State Government public Undertakings; the Jammu and Kashmir Bank; by the courts in Jammu and Kashmir other than the High Court;

(b) whether the Kashmir Bar Association has passed a resolution prohibiting the advocates to appear on behalf of the Government in any civil and criminal court in the Valley; and

(c) if so, what action is being taken by the Central Government to set right the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (c) The information is being collected and will be laid on the Table of the House.

Arrests in Connection with Terrorism Related Plans

2401. SHRI JAGMOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many persons have been apprehended-arrested/interrogated as suspects accused in terrorism-related plans to cause bomb explosions and indulge in other acts of subversion and violence since 1st August, 1993;

(b) whether it is a fact that one Dr. Jaliq Ansari of Bombay has been identified as the Kingpin of a group intending to cause large-scale subversion/terrorism/ violence/disturbances in various parts of the country to create panic and instability as a part of the overall plan to weaken India;

(c) what are the detailed particulars of such cases; and

(d) what follow-up action has been taken or is being taken by the Union Government/States Government agencies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) Six cases pertaining to bomb blasts in various parts of the country having occurred after 31.7.93 are under investigation by the C.B.I. In these cases a total of 20 accused persons have been arrested.

(b) Investigations so far made have revealed that Dr. M. Jaliq Ansari of Bombay, who owes allegiance to an organisation called, 'Tanzim-Islahul Mussalmeen' had been organising bomb blasts